

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :20/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>				
<u>115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.</u>				
1	SEBI Appeal	403/2018	Dhananjay Somani and Ors. Vs. SEBI	P.N.Modi,Sr. Adv. i/b Dr. S.K. Jain, PCS Kevic Setalvad,Sr.Adv. i/b MDP and Partners
A/W	SEBI Appeal	432/2018	India Ener-Gen Private Limited and Ors. Vs. SEBI	Dr. S.K. Jain, PCS Kevic Setalvad,Sr.Adv. i/b MDP and Partners
2	SEBI Appeal	151/2019	Fawn Trading Co. Pvt. Ltd. and Ors. Vs. SEBI	P.N.Modi,Sr. Adv. i/b Corporate Pleaders, Advocate Shyam Mehta, Sr. Adv. i/b K.Ashar and Co.
3	SEBI Appeal	135/2021	Premium Global Securities P Ltd. Vs. National Stock Exchange of India Ltd.	Ms. Akansha Jain, CS and Ms. Ragini Singh, Advocat Mr. Vishal Kanade, Advocate
4	IRDA Appeal	6/2021	INTEROCEAN SURVEYORS AND LOSS ASSESSORS Vs. IRDA	Legal Department INTEROCEAN

552-ADMISSION-COURTCODE-COUNCILELECTIONS-AT11.10AM

5	IRDA-MISCAPPLIC ATION	16/2021	INDIANINSTOFINSURANCES URVEYORSANDLOSSASS.-U RGENTHE Vs. IRDA	Advocate Rishabh Dhanuka
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(Main Matter Number :IRDA Appeal/0000010/2021)

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	IRDA Appeal	10/2021	INDIAN INSTITUTE OF INSURANCE SURVEYORS AND LOSS Vs. IRDA	Advocate Rishabh Dhanuka
Sub Matter :		IRDA-MISCAPPLICATION/0000016/2021		

538-ADMISSION-COURTCODE-PERSONALHEARINGS-11.15 AM

6	Misc. Application	276/2021	SUNIL D AGARWAL-DELAY Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
(Main Matter Number :SEBI Appeal/0000602/2021)				
	SEBI Appeal	602/2021	SUNIL D AGARWAL Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
Sub Matter :		Misc. Application/0000276/2021		

576-ADMISSION-COURTCODE-DIRECTORPAN-11.20 AM

7	Misc. Application	1135/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000645/2021)				
	Misc. Application	1188/2021	ARUN PANCHARIYA- Delay Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000645/2021)				
	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter :		Misc. Application/0001135/2021		
Sub Matter :		Misc. Application/0001188/2021		

527-ADM-COURTCODE-STRICTCOMPLIANCE-AT-11.25 AM

8	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				

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	Misc. Application	979/2021	JK Paper Limited-Delay Vs. SEBI	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000587/2021)				
	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
Sub Matter :		Misc. Application/0000978/2021		
Sub Matter :		Misc. Application/0000979/2021		

577-ADMISSION-COURTCODE-PSTLAO-AT-11.30 AM

9	Misc. Application	1139/2021	MR. NIRMAL NARENDRA KOTECHA-DELAY Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000646/2021)				
	SEBI Appeal	646/2021	MR. NIRMAL NARENDRA KOTECHA Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001139/2021		

574-ADM-COURTCODE-ZEELINSIDERCONFIRMATORY-11.35 AM

10	SEBI Appeal	651/2021	BIJAL SHAH Vs. SEBI	Advocate Janhvi P.Durve
Sub Matter(Disposed) :		Misc. Application/0001193/2021		
A/W	SEBI Appeal	652/2021	MR. JATIN CHAWLA AND ANR. Vs. SEBI	Aagam Doshi and Co.
Sub Matter(Disposed) :		Misc. Application/0001194/2021		
A/W	SEBI Appeal	653/2021	MR. GOPAL RITOLIA AND ANR. Vs. SEBI	Aagam Doshi and Co
Sub Matter(Disposed) :		Misc. Application/0001195/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>575-ADMISSION-COURTCODE-MARECTIFICATION-AT-11.45AM</u>				
11	Misc. Application	1181/2021	RANASUGARSLTD,RANARA NJITSINGHANDORS.-RECTIFI CATION Vs. SEBI	VIDHI PARTNERS
(Main Matter Number :SEBI Appeal/0000256/2020)				
<u>271-DISPOSAL-COURTCODE-PROMOTEROPENOFFER-AT11.50AM</u>				
12	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co. Gaurav Joshi,Sr.Adv. i/b ELP
A/W	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000415/2019		
A/W	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		
A/W	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
Misc. Application		415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000294/2019)				
Misc. Application		416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000296/2019)	DMD Advocates
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2021)	DMD Advocates
	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000078/2021)	DMD Advocates
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000079/2021)	DMD Advocates
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000077/2021)	DMD Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000080/2021)	DMD Advocates K. ASHAR AND CO
A/W	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI Sub Matter : Misc. Application/0000106/2021 Sub Matter : Misc. Application/0000113/2021	Mr.Arn timer Misra Associate
A/W	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI Sub Matter : Misc. Application/0000107/2021	Mr. Arn timer Misra ,Associate

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A/W	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arnav Misra ,Associate
Sub Matter :		Misc. Application/0000108/2021		
A/W	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	Mr. Arnav Misra ,Associate
Sub Matter :		Misc. Application/0000123/2021		

469DISPOSAL-CODE-REGISTRATIONCANCELLED-12.10PM

13	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000001/2021		

12-DISPOSAL-COURTCODE-LOKMANGALCIS-12.20PM

14	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
A/W	SEBI Appeal LEAD MATTER	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services Gaurav Joshi,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000712/2021		
A/W	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services Gaurav Joshi, Sr. Adv. i/b The Law Point
Misc. Application		712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000060/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>314-ADMDISPOSAL-COURTCODE-GUIDELINES-AT-12.30 PM</u>				
15	SEBI Appeal	511/2019	JLG Securities Pvt. Ltd. Vs. SEBI	Chintan Sheth and Associates
	Sub Matter(Disposed) :	Misc. Application/0000677/2021		
A/W	SEBI Appeal	547/2019	K P Abraham Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000571/2021		
	Sub Matter(Disposed) :	Misc. Application/0000336/2021		
	Sub Matter(Disposed) :	Misc. Application/0000591/2019		
	Sub Matter(Disposed) :	Misc. Application/0000975/2021		
A/W	SEBI Appeal	548/2019	Hari Om Mishra Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000572/2021		
	Sub Matter(Disposed) :	Misc. Application/0000337/2021		
	Sub Matter(Disposed) :	Misc. Application/0000592/2019		
	Sub Matter(Disposed) :	Misc. Application/0000977/2021		
A/W	SEBI Appeal	549/2019	Parul Kansal Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000573/2021		
	Sub Matter(Disposed) :	Misc. Application/0000338/2021		
	Sub Matter(Disposed) :	Misc. Application/0000593/2019		
A/W	SEBI Appeal	550/2019	Ajay Srivatsava Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000574/2021		
	Sub Matter(Disposed) :	Misc. Application/0000339/2021		
	Sub Matter(Disposed) :	Misc. Application/0000594/2019		
	Sub Matter(Disposed) :	Misc. Application/0000967/2021		

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A/W	SEBI Appeal	551/2019	Ashok Kumar Nigam Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000575/2021		
	Sub Matter(Disposed) :	Misc. Application/0000340/2021		
	Sub Matter(Disposed) :	Misc. Application/0000595/2019		
	Sub Matter(Disposed) :	Misc. Application/0000974/2021		
A/W	SEBI Appeal	563/2019	Paramjeet Arora Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000576/2021		
	Sub Matter(Disposed) :	Misc. Application/0000341/2021		
	Sub Matter(Disposed) :	Misc. Application/0000599/2019		
A/W	SEBI Appeal	564/2019	Shree Gopal Gupta Vs. SEBI	Ketan Rupani, CA Kaushal Parsekar,Adv. i/b Legasis Partners
	Sub Matter(Disposed) :	Misc. Application/0000577/2021		
	Sub Matter(Disposed) :	Misc. Application/0000342/2021		
	Sub Matter(Disposed) :	Misc. Application/0000600/2019		
	Sub Matter(Disposed) :	Misc. Application/0000973/2021		
<u>214-ADM DISPOSAL-COURTCODE-SOLDSHARES-AT12.40P.M.</u>				
16	SEBI Appeal	546/2019	Suresh Pukhraj Jain Vs. SEBI	V.M.Singh,Adv. i/b MBS and Company Anubhav Ghosh,Adv. i/b The Law Point
<u>35-DISPOSAL-COURTCODE-MANIPULATEDPRICE-AT-12.45 PM</u>				
17	SEBI Appeal	7/2020	Rajiv Kumar Agarwal and Anr. Vs. SEBI	Sidharth Mataliya,Adv. i/b Rakesh Mohan Sharma, CS Vishal Kanade,Adv. i/b The Law Point

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<u>137-ADM DISPOSAL-COURTCODE- TRANSACTION-12.55P.M.</u>				
18	SEBI Appeal	33/2020	R T Agro Pvt. Ltd. and Others Vs. SEBI	P.N.Modi,Sr. Adv. i/b Joby Mathew and Associates Abhiraj Arora,Adv. i/b ELP
	Misc. Application	9/2020	R T AGRO PVT. LTD. AND OTHERS Vs. SEBI	MR. P. N. MODI, SR. ADVCOATE- JOBY MATHEW AND ASSO MR. ABHIRAJ ARORA, ADVCOATE- I/B ELP
<u>395-ADM DISPOSAL-COURT CODE-AOMAN-AT1.00PM</u>				
19	SEBI Appeal	95/2020	Man Industries India Ltd. Vs. SEBI	Mr. Harsh Kesharia, Advocate MDP and Partners
<u>18-ADM DISPOSAL-SHORTEFALLFUNDS-AT1.10P.M</u>				
20	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate Manilal Kher Ambalal
<u>239-DISPOSAL-COURTCODE-PREFERENTIALISSUE-AT1.20PM</u>				
21	SEBI Appeal	584/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
	Sub Matter :	Misc. Application/0000149/2021		
A/W	SEBI Appeal	578/2020	G.R.K. Reddy and Ors. Vs. SEBI	Mr. Joby Mathew, Advocate Mr. Shiraz Rustomjee, Senior Advocate
	Misc. Application	149/2021	G. R. K. REDDY AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000584/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>328-ADMISSIONDISPOSAL-COURTCODE-DHFLUPSI-1.30P.M.</u>				
22	SEBI Appeal	117/2021	Amit Ramesh Sahwney Vs. SEBI	Ms. Ayushi Anandpara, Advocate i/b. Vidhii Partners
<u>159-ADMDISPOSAL-COURTCODE-MPFLODR- AT 1.35 P.M.</u>				
23	SEBI Appeal	133/2021	MPF Systems Ltd. And Others Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
Sub Matter(Disposed) : Misc. Application/0000455/2021				
<u>402ADMDISPOSAL-COURTCODE-INSIDERINDIABULLS-1.40PM</u>				
24	SEBI Appeal	476/2021	INDIABULLS VENTURES LTD.and ANR. Vs. SEBI	PARINAM LAW ASSOCIATES
	Misc. Application	843/2021	Indiabulls Venture Ltd.and Anr Vs. SEBI	Parinam Law Associats
<u>497SISPOSAL-CODE-SOLIDCARDBIDERECOVERY-AT1.45 PM</u>				
25	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys Khare Legal
Sub Matter : Misc. Application/0000968/2021				
Sub Matter : Misc. Application/0001117/2021				
	Misc. Application	1117/2021	Dilip S. Shah Vs. SEBI	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000557/2021)				